

**Title:** Regarding expressing deep sense of shock at devastation caused in coastal district of Orissa and urging to render help and assistance to the affected people.

22.46 hrs.

MR. SPEAKER: Hon. Members, on behalf of the House I place the following Resolution before the House for adoption:

"This House expresses its deep sense of shock at the devastation being caused by the high intensity cyclone reportedly causing serious loss of life and property suffered by people in some districts of Orissa, West Bengal and Andhra Pradesh and urges the Central and the State Governments to extend immediately all help and assistance to the people affected by this tragedy. This House offers condolences for the loss of life in the tragedy."

I hope the House agrees.

The Resolution was adopted.

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MR. SPEAKER: Shri Rajesh Pilot raised a point about the statement made by Shri Ram Naik, the Minister of Petroleum and Natural Gas. According to the proceedings of the 26.10.1999, at page no. 324, he said:

"In all earnestness and with all sincerity at my command, I had assured what I can do on the spot here that these issues will be taken up seriously and that I will take them to the Cabinet seriously. This is what I can assure."

This is the statement made by the hon. Minister.

SHRI MADHAVRAO SCINDIA : This is an assurance.

MR. SPEAKER: No.

SHRI MADHAVRAO SCINDIA : I am afraid, it does mean an assurance.

MR. SPEAKER: He only said that he would take the issue to the Cabinet. It is not an assurance.

SHRI RAJESH PILOT : Sir, it is not a question of legality. The spirit behind raising this issue was that the Government can say today, as it is the last day of the Session, as to what consideration they are giving.

MR. SPEAKER: I wish a Happy Diwali to one and all. Now, Vande Mataram will be played.

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22.48 hrs.

(The National Song was played.)

MR. SPEAKER: The House stands adjourned sine die.

22.50 hrs

The Lok Sabha then adjourned sine die.

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